

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 424**  
**IB/1023/ND/2018**

**IN THE MATTER OF:**

Model Logistics Pvt. Ltd.	...	Applicant
<i>Versus</i>		
Advance Home & Personal Care Ltd.	...	Respondent

**Under Section 9 of the Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 03.06.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the SBI : Adv. Shweta Saini,  
For the Liquidator : Adv. Lakshay Sawhney and Adv. Mohammad  
Huzaifa

For the Revenue/ Income Tax Department Indruj Singh Rai Snr. Standing  
Counsel, Rahul Singh and Sanjeev Menon Jnr. Standing Counsels  
Adv. Abhishek Anand and Adv. Abhishek Sinha appearing for Applicant in  
Comp. Appeal 03/2022

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is adjourned to **11.07.2024.**

Sd/-

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**